

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2066
ANSWERED ON 28TH JULY, 2022**

PAYMENT OF COMPENSATION

†2066. SHRI CHUNNI LAL SAHU:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the number of districts in Chhattisgarh where funds have been distributed towards land acquisition for road projects under Bharatmela Pariyojana;**
- (b) whether any irregularity has been found in this regard and if so, the details thereof;**
- (c) whether land owners have been paid compensation in lieu of acquisition of land for road projects under the pariyojana and if so, the details thereof;**
- (d) the number of land owners who are yet to get the said compensation along with the quantum of amount to be paid;**
- (e) the reasons for delay in payment of compensation; and**
- (f) whether any special measures are being taken to ensure timely payment of compensation and if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) Funds have been distributed towards land acquisition for road projects under Bharatmala Pariyojana in nine districts of Chhattisgarh.**
- (b) No Sir.**

(c) & (d) The details are at Annexure.

(e) National Highways Authority of India (NHAI) has deposited compensation amount with the concerned Competent Authorities for Land Acquisition (CALAs). The delay in disbursement of compensation amount by CALAs has been mainly due to non-updation of land records, disputes viz. title, ownership, share etc. among land owners and disputes regarding change in land use, type and nature of land, etc.

(f) For expeditious disbursement of compensation amount, matter is regularly monitored in the High Power Committee Meetings, held under the Chairmanship of Chief Secretary, Government of Chhattisgarh. Recently, the process of payment of land acquisition compensation by NHAI has been integrated with BhoomiRashi/ PFMS.

ANNEXURE**ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF LOK SABHA UNSTARRED QUESTION NO. 2066 ANSWERED ON 28.07.2022 ASKED BY SHRI CHUNNI LAL SAHU REGARDING PAYMENT OF COMPENSATION**

Sr. No.	Project Name	Name of District	CALA	Number of Land Owners	Amount disbursed (in Rs.)	Balance amount (in Rs.)	Balance number of land owners
1.	Durg - Raipur Bypass Section (Package - 1) from km. 0.00 to km. 44.50 (near Tendesara to near Khatti Village)	Rajnandgaon	Rajnandgaon	262	339991301	88876889	83
2.		Durg	Durg	559	626424468	315628684	99
3.			Patan	714	1059821751	156301321	35
4.	Durg - Raipur - Arang Package - 2 from km. 44.50 to km. 92.23 (near Khatti Village to near Aurang)	Raipur	Abhanpur	1081	2304114907	966712133	217
5.			Aurang	425	87680192	246157060	295
6.	Development of 6L of Jhanki - Sargi Section Road from km 0.000 to km 42.800 of NH-130CD (Pkg-CG-1)	Raipur	Abhanpur	519	2343689619	59496280	37
7.		Dhamtari	Kurud	1186	962271925	67267894	144
8.			Dhamtari	56	27832892	3138754	3
9.			Nagri	169	45214948	3887248	9
10.	Basanwahi Section from km 42.800 to km 99.500 of NH-130CD (Pkg-CG-2)	Kanker	Kanker	520	100858889	64844259	115

Sr. No.	Project Name	Name of District	CALA	Number of Land Owners	Amount disbursed (in Rs.)	Balance amount (in Rs.)	Balance number of land owners
11.	Development of 6L of Basanwahi - Marangpuri Section from km 99.500 to km 124.661 of NH-130-CD (Pkg-CG-3)	Kondagaon	Keshkal	158	14121289	47554056	92
12.	Pathrapali to Katghora section of NH-130 from Km 53+300 to Km 92+600	Korba	Katghora	1053	1129200000	114800000	242
13.	4 Lane Bilaspur-Pathrapali Km. 0+000 to Km. 53+300 NH- 111 (New 130)	Bilaspur	Bilaspur	2184	3960572585.35	157750043.53	388
14.	4 Lane Bilaspur-Urga Km. 0+000 to Km. 70.200 Km. NH - 130A	Bilaspur	Bilaspur	486	372668283.33	34738427.75	62
15.		Janjgir-Champa	Janjgir	1149	538644897.43	310450372	558
16.		Korba	Korba	1018	268431205.58	325444160.93	590
Total				11539	14181539152.68	2963047582.20	2969
